COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

RP NO. 05 OF 2018 IN APPEAL NO. 107 OF 2015 & APPEAL NO. 117 OF 2015

Dated: 28th September, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Lanco Amarkantak Power Ltd. Petitioner(s)

Versus

Haryana Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Petitioner(s): Mr. Deepak Khurana

Mr. Vineet Tayal

Counsel for the Respondent(s): Mr. M. G. Ramachandran

Ms. Ranjitha Ramachandran Ms. Anushree Bardhan

Mr. Shubham Arya for R-2 & 3

Mr. Janmali Manikala Mr. Yashaswi Kant for R-4

<u>ORDER</u>

The learned counsel appearing for the Respondent No.4 seeks one week's time to file reply. He is directed to file the same on or before 04.10.2018 after serving copy on the other side. Thereafter, rejoinder, if any, may be filed on or before 10.10.2018 after serving copy on the other side.

List the matter on <u>11.10.2018.</u>

(S.D. Dubey)
Technical Member
mk/pk

(Justice N.K. Patil) Judicial Member